NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 142(ND) 13

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY:

Mr. S.K. Hindless Vs. M/s Royal Hunting

Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. K. Datta and Mr. Rohan Malik, Advocates

For the Respondent(s): Mr. Sougat Sinha, Mr. Ravi Agrala and Mr. Manoj

Kumar, Advocates

ORDER

Re-notify this case on 19th December, 2017 for arguments.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)

Member (J)